

SHRI SATYANARAYAN SINHA : Yes, for all the States.

SHRI K. B. LALL : May I know whether any proportion is fixed for awarding these scholarships among the States ?

SHRI SATYANARAYAN SINHA : The scholarships are awarded according to the population of each State, I think.

SHRI S. N. MAZUMDAR : Are there Scheduled Caste or Scheduled Tribe representatives on the Scholarship Board ?

SHRI SATYANARAYAN SINHA : Yes.

SCHOLARSHIPS FOR STUDIES ABROAD

*?o. SHRI D. NARAYAN : Will the Minister for EDUCATION be pleased to state:

(a) what different categories of Government of India scholarships are available for Indian students for studies abroad;

(b) what are the qualifications and conditions attached to each such scholarship;

(c) how are the candidates chosen and who is the selecting authority;

(d) how many applications for each category of the scholarships were received in the year 1951 and from what states; and

(e) whether all the applications have been disposed of ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA) : (a) to (e). A statement giving the information is laid on the Table of the Council. [See Appendix II, Annexure No. 32.]

SHRI R. P. N. SINHA : Will Government consider the advisability of awarding some scholarships to M. Ps. for studying Parliamentary Affairs

SHRI C.G.K. REDDY: I should like to make a submission on this, Sir. Hon. Ministers very conveniently lay very long statements on the Table which are not ordinarily available to us, Members, and we are not able to ask any supplementaries. We do not know the answer at all.

MR. CHAIRMAN : The statement has been placed half-an-hour earlier in the Notice Office.

DEFENCE RESERVE FUND

*2i. SHRI P. C. BHANJ DEO : Will the Minister for DEFENCE be pleased to state :

(a) the balance of money left in the Defence Reserve Fund at present;

(b) whether transfers of sums to and from this Fund ceased to be made on the outbreak of the last war;

(c) what was the maximum amount lying in this Fund before the outbreak of the war;

(d) in which year this maximum was reached;

(e) what are the reasons for not transferring money to this Fund after the close of the war;

(f) whether the Government intend to build up this Fund as soon as finances permit; and

(g) whether one of the purposes of the Fund is to finance Defence capital expenditure on Revenue account ?

THE MINISTER FOR DEFENCE (SHRI N. GOPALASWAMI) : (a) Nil.

(b) Yes.

(c) Rs. 3>46,43>8i5.

(d) At the end of the year 1936-37.

(e) From 1st April 1939 to the end of the 31st March 1947, expenditure on Defence Services was being allocated between the Government of India and